

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 148
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

Mr. Rakesh Kumar, Mr. Dhruv Gupta, Mr. Sahil Dhawan, Mr. Ankit Sharma, Advs.

For the respondent

Mr. Vivek Malik, Mr. Vivek Singh, Mr. Kartikeya Jain, Mr. Himanshu, Advs.

ORDER

A Special Bench constituted for today's hearing as Mr. S.K Mohapatra, Hon'ble Member (T) is not holding court. Dr. Deepti Mukesh, Hon'ble Member (J) has to take up cases of her own Board after lunch. Therefore, hearing is deferred to 25.10.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)